

**SANJAY KUMAR PODDAR, FCA**  
**Insolvency Professional**

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 Registration No: IBI/PA-001/IP-P01802/2019-2020/12759  
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**ANNEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS**

Name of the corporate debtor: Gujarat Metallic Coal and Coke Limited

Date of commencement of liquidation: 03.11.2021

List of Unsecured Financial Creditors as on 10.07.2023

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security/Interest covered by guarantee	Amount covered by guarantee						% share in total amount of claims admitted
	IDBI BANK LIMITED	L65190MH2004GOI148838	11/05/2022	17,51,91,945	17,51,91,945	Financial	No	Negative Lien on the residential flat located at Jaipur.	17,51,91,945	0.00	0.00	0.00	0.00			

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutiny based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.
- As regards claims submitted after the last date of submission i.e. 3<sup>rd</sup> December, 2021, the Liquidator will admit the claims only on general or specific orders of the Hon'ble NCLT.

